RAJYA SABHA

Delhi Metro Rail Fare

- 1915. SHRI ABU ASIM AZMI: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether Central Government are actively considering to hike the Delhi Metro Rail fare;
 - (b) if so, by when and the details thereof;
- (c) the extent to which such a hike in fare shall have an adverse affect on the common people; and
- (d) the steps being taken by Government not to increase the Metro Rail fare at all and to keep it within the reach of common man?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) No, Sir

- (b) and (c) Do not arise.
- (d) Fares are to be fixed by a statutory 'Fare Fixation Committee', headed by a retired/serving Judge of a High Court. Fare Fixation Committee, while fixing the fares, takes into account broadly the reasonability of the fares.

Schemes in Uttaranchal

- 1916. SHRI HARISH RAWAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) the existing schemes of his Ministry in force in the country and the scheme in force in Uttaranchal; and
- (b) the financial assistance given to the State Government for various schemes, scheme-wise and year-wise and utilized during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.